

Annexure - 5

Name of the Corporate Debtor: Acyuta Services Private Limited
 Date of commencement of Liquidation: 10th November, 2023
 List of stakeholders as on: 10th November, 2023

List of operational creditors (Government Dues)

Sl. No.	Department	Details of claim received		Details of claim admitted				Amount in INR				Remarks, if any		
		Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim rejected	Amount of claim under verification
1	Department of State Tax Government of Maharashtra, Mumbai	Department of State Tax Government of Maharashtra, Mumbai	Refer Note 1	2,27,86,519	2,27,86,519	Unsecured	-	-	15.30	-	-	-	-	
		TOTAL		2,27,86,519	2,27,86,519				15.30					

Note 1: All the above Claims have been admitted in accordance with Regulation 12(2)(c) of the Liquidation Process Regulations which provides that where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 of the Code.